

ITEM NO.55

COURT NO.2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).5274/2012

(From the judgement and order dated 12/07/2011 in WPMB No.4187/2008 of The
HIGH COURT OF JUDICATURE AT ALLAHABAD, BENCH AT LUCKNOW)

ANIL KUMAR JAISWAL & ORS.

Petitioner(s)

VERSUS

NAGAR PALIKA PARISHAD & ANR.

Respondent(s)

Date: 02/11/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN

HON'BLE MR. JUSTICE MADAN B. LOKUR

For Petitioner(s) Mr. Sameer Abhyankar, Adv.
Mr. T. Mahipal, Adv.

For Respondent(s) Mr.Praveen Chaturvedi, Adv.
Mr. Vivekanand Mishra, Adv.
Mr. Ajit Kumar Gupta, Adv.
Mr. Nitin Bharadwaj, Adv.

UPON hearing counsel the Court made the following
O R D E R

Leave granted.

The appeal will be heard on the SLP Paper Book. Additional
documents, if any, may be filed by the parties.

Hearing expedited.

No Stay.

| (Jayant Kumar Arora)
|Sr. P.A.

| |(Charanjeet Kaur)
| |Court Master

|
|
|